

राष्ट्रीय सम्मेलन (कास्टेशिया), जो कि, प्रादेशिक सम्मेलनों के क्रम में तीसरा है, 9 से 20 अगस्त 1968 तक नई दिल्ली में होगा। सम्मेलन का आयोजन यूनेस्को द्वारा किया जाता है।

(ख) सम्मेलन के लिए सामग्री और संगठनात्मक प्रबन्ध के लिए 2.625 लाख रुपये स्वीकृत किये गये हैं।

(ग) कास्टेशिया का उद्देश्य, एशिया के विकास के लिए विज्ञान और शिल्पविज्ञान के अनुप्रयोग को आगे बढ़ाने के लिए आवश्यक कदमों पर विचार करना है।

†[THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) Yes, Sir. An international Conference on the Application of Science and Technology to the Development of Asia (CASTASIA), which is the third in a series of regional Conferences, will be held in New Delhi from 9th to 20th August, 1968. The Conference is convened by the UNESCO.

(b) A sum of Rs. 2.625 lakhs has been sanctioned towards expenses for providing the material and organisational arrangements for the Conference.

(c) The purpose of CASTASIA is to consider the steps required to further the application of science and technology to the development of Asia.]

#### AGE OF RETIREMENT OF STATE GOVERNMENT EMPLOYEES

508. SHRI B. C. PATTANAYAK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of State Governments which have written to the Central Government for permission to reduce the retirement age of their respective State employees; and

(b) the names of the States which have already reduced the retirement age of their employees?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The States other than those States which are affected by the States

Reorganisation are competent, to fix the age of retirement for their employees and approval of Central Government is not necessary. At first the Government of Haryana had referred a proposal to reduce the age of retirement of the respective State Government employees to 55, for the approval of the Central Government under Section 86 of the Punjab Reorganisation Act, which had not been given. Now a proposal has been received from Punjab Government which is under consideration.

(b) Madhya Pradesh, Kerala and Rajasthan.

#### HUNGER STRIKE BY CENTRAL GOVERNMENT EMPLOYEES

509. SHRI B. C. PATTANAYAK : CHAUDHARY A. MOHAMMAD :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some of the employees of the Central Secretariat went on a hunger strike at the North Block premises to press their demands;

(b) if so, what are their demands; and

(c) what is the reaction of Government with regard to their demands?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c) A few representatives of the Central Governmentt Clerks' Union went on a hunger strike for 3 days with effect from 4-6-1968 to press the following demands :

(i) Re-centralisation of Central Secretariat Clerical Service ;

(ii) Introduction of Selection Grade for L.D.Cs. in the pay scale of Rs. 150—240;

(iii) Stoppage of direct recruitment of Assistants;

(iv) Automatic confirmation of temporary staff after they have served 5 years in a grade; and

(v) postponement of CSCS Upper Division Grade Limited Departmental Examination till all LDCs with 10 years service have been promoted as U.D.Cs.

The demands were carefully considered by Government but could not be accepted, as they stand. However, the possi-

† [ ] English translation.

bility of making certain modifications to the present de-centralised administration of the Central Secretariat establishments from L.D. Clerk to S.O. is under examination.

**ORIIYA BOOKS IN CENTRAL SECRETARIAT LIBRARY**

**510. SHRI B. C. PATTANAYAK :  
CHOUDHARY A. MOHAMMAD :**

Will the Minister of EDUCATION be pleased to state:

(a) the number of Oriya books available in the Central Secretariat Library for the use of Oriya knowing employees of Government;

(b) whether it is a fact that the number of Oriya books is less in comparison to the number of books in other regional languages available in the library; and

(c) if so, the reason thereof?

**THE MINISTER OF STATE IN  
THE MINISTRY OF EDUCATION,  
(PROF. SHER SINGH) :** (a) Six.

(b) and (c) Yes Sir. But this is inevitable as long as the demand of Oriya books is not appreciable as it is for some other languages.

**MASTER PLAN FOR THE DEVELOPMENT OF PORT BLAIR**

**511. CHAUDHARY A. MOHAMMAD :**

**SHRI B. K. MAHANTI :**

Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is a fact that a Master Plan has been formulated for the construction of a dry dock and slipway for repairs of vessels at Port Blair ;

(b) whether adequate provisions have been made for developing the Port facilities so that commercial ships can anchor at these ports ;

(c) whether the Plan also envisages arrangements for a round the year traffic between the Indian mainland and the island ; and

(d) if so, by when the plan will be finalised and what would be the total out lay?

**THE MINISTER OF TRANSPORT  
AND SHIPPING (PROF. V. K. R. V.  
RAO) :** (a) A Master Plan for the development or repair facilities for vessels

at Port Blair such as slipways, finger jetties, dry dock, and passenger-cum-cargo shed etc., is under preparation.

(b) and (c) Yes, Sir.

(d) The Master Plan for construction of a dry dock and a slipway for repairs of vessels at Port Blair is likely to be finalised by the end of 1968 and the outlay on the facilities required immediately will also be worked out by that time.

Construction of a 600 feet commercial wharf at Port Blair estimated to cost Rs. 190.29 lakhs for berthing the vessels plying between the mainland and Port Blair has already been taken in hand.

**DEATHS OF HARIJANS IN STATES**

**512. PROF. SHANTILAL KOTHARI :**  
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it has come to the notice of the Central Government that a number of Harijans are put to death for one reason or the other in various parts of the country;

(b) if so, the number of Harijans who have been put to death in each state during the last one year ;

(c) what concrete measures are being adopted by the Central Government to curb such incidents; and

(d) whether the Central Government have asked for reports from the concerned State Governments about those incidents, if so, the details thereof?

**THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS  
(SHRI VIDYA CHARAN SHUKLA) :**

(a) and (b) Information regarding specific incidents involving deaths of Harijans has been furnished in my statements made on 6th and 13th March, 1968, statement made in reply to Short Notice Question No. 7 on 20th March, 1968 and reply given in Starred Question No. 219 on 8th May, 1968. No cases of deaths of Harijans due to physical violence have been reported from the States of Assam, Nagaland, Punjab and the Union territories of Goa, Daman and Diu, Manipur, Tripura, Andaman and Nicobar Islands and Chandigarh during the last one year. Information from the remaining States and Union Territories is being collected.

(c) A conference of Chief Ministers was held in New Delhi on 19th May, 1968 to discuss among others the con-